


	प्रेस प्रकाशनी PRESS RELEASE
संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001 DEPARTMENT OF COMMUNICATION, Central Office, S.B.S. Marg, Mumbai 400001 फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 2270 3279	 भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email: helpdoc@rbi.org.in

July 1, 2008

Certificate of Registration of M/s Ankit Tradesecc Limited Cancelled

The Reserve Bank of India has on May 5, 2008 cancelled the certificate of registration granted to M/s Ankit Tradesecc Limited, having its registered office at 384-M, 1st Floor, Dabholkar Wadi, Kalbadevi Road, Mumbai-400002 for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate, M/s Ankit Tradesecc Limited, cannot transact the business of a non-banking financial institution.

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Ajit Prasad
Manager

Press Release : 2008-2009/3